

FORM G
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process
for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	DSS INFRASTRUCTURE PRIVATE LIMITED CIN No. U70109DL2008PTC184878
2.	Address of the registered office	Registered Office: 309, Indraprakash Building, 21, Barakhamba Road, New Delhi - 110001, Delhi
3.	URL of website	http://dssinfrastructure.ibc2016.net
4.	Details of place where majority of fixed assets are located	<ul style="list-style-type: none">- Project Site- Sector 67, Badshahpur, Gurugram, Haryana 122102- RERA Registration For Project Mantra and Shopping Mart- GGM/575/307 /2022/50- RERA Registration For Tower-Q- GGM/763/495/2023/107
5.	Installed capacity of main products/ services	The company is engaged in the business of purchasing, developing, constructing, and sale of real estate and allied activities. The company is a wholly owned subsidiary of Shree Vardhman Buildprop Private Limited. The company was incorporated in 2008.

6.	Quantity and value of main products/ services sold in last financial year	Products & Services: Corporate Debtor has booked a sale of Rs. 11.03 Lakhs in FY 2022-23. The data of FY 2023-24 is yet not available.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to dsscirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to dsscirp@gmail.com URL: http://dssinfrastructure.ibc2016.net
10.	Last date for receipt of expression of interest	27.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	06.08.2024
12.	Last date for submission of objections to provisional list	11.08.2024
13.	Date of issue of final list of prospective resolution applicants	21.08.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.08.2024
15.	Last date for submission of resolution plans	25.09.2024
16.	Process email id to submit EOI	dsscirp@gmail.com

Disclaimer:

The Resolution Professional is in the process of filing application for consolidation of CIR Process of the Corporate Debtor with its Holding Company i.e. M/s Shree Vardhman Buildprop Private Limited.

Therefore, the invitation for Expression of Interest under this Form-G is subject to any directions or order by Hon'ble NCLT, New Delhi, in the application that is being filed and may have to be revised including the timelines.

Date- 13.07.2024

Place- New Delhi



IPE, M/s Ducturus Resolution Professionals Pvt Ltd
(IPE Regn No. IBBI/IPE/2017-18/0026)
Through its Director- Mr. Jalesh Kumar Grover
Appointed as Resolution Professional
Reg. No. IBBI/IPA-001/IP-P00200/2017-18/10390
In the matter of M/s DSS Infrastructure Private Limited.
Email Regd. with IBBI – jk.grover27@gmail.com
Email For Correspondence - dsscirp@gmail.com
Mobile. +91-7719402001, +91-9216001808

FORM G

INVITATION FOR EXPRESSION OF INTEREST

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	DSS INFRASTRUCTURE PRIVATE LIMITED CIN No. U70109DL2008PTC184878
2.	Address of the registered office	Registered Office: 309, Indraprakash Building, 21, Barakhamba Road, New Delhi - 110001, Delhi
3.	URL of website	http://dssinfrastructure.ibc2016.net
4.	Details of place where majority of fixed assets are located	Project Site- Sector 67, Badshahpur, Gurugram, Haryana 122102 - RERA Registration For Project Mantra and Shopping Mart- GGM/575/307 /2022/50 - RERA Registration For Tower-Q- GGM/763/495/2023/107
5.	Installed capacity of main products/ services	The company is engaged in the business of purchasing, developing, constructing, and sale of real estate & allied activities. The company is a wholly owned subsidiary of Shree Vardhman Buildprop Private Limited. The company was incorporated in 2008.
6.	Quantity and value of main products/ services sold in last financial year	Products & Services: Corporate Debtor has booked a sale of Rs. 11.03 Lakhs in FY 2022-23. The data of FY 2023-24 is yet not available.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending an email to dsscirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending an email to dsscirp@gmail.com URL: http://dssinfrastructure.ibc2016.net
10.	Last date for receipt of expression of interest	27.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	06.08.2024
12.	Last date for submission of objections to provisional list	11.08.2024
13.	Last date of issue of final list of prospective resolution applicants	21.08.2024
14.	Date of issue of information memorandum, evaluation matrix & request for resolution plans to prospective resolution applicants	26.08.2024
15.	Last date for submission of Resolution Plans	25.09.2024
16.	Process email id to submit Expression of Interest	dsscirp@gmail.com

Disclaimer:

The Resolution Professional is in the process of filing application for consolidation of CIR Process of the Corporate Debtor with its Holding Company i.e. M/s Shree Vardhman Buildprop Private Limited.

Therefore, the invitation for Expression of Interest under this Form-G is subject to any directions or order by Hon'ble NCLT, New Delhi, in the application that is being filed and may have to be revised including the timelines.

Sd/-
IPE, M/s Ducturus Resolution Professionals Pvt Ltd
(IPE Regn No. IBBI/IPE/2017-18/0026)
Through its Director- Mr. Jalesh Kumar Grover
Appointed as Resolution Professional
Reg. No. IBBI/IPA-001/IP-P00200/2017-18/10390
In the matter of M/s DSS Infrastructure Private Limited.
Email Regd. with IBBI – jk.grover27@gmail.com
Email For Correspondence - dsscirp@gmail.com
Mobile: +91-7719402001, +91-9216001808

Date : 13.07.2024
Place: New Delhi

फॉर्म-जी
अभिरूचि की अभिव्यक्ति हेतु आमंत्रण

(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कारपोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया)
विनियमों, 2016 के विनियम 36ए उप विनियम (1) के अधीन)

संबंधित विवरण

1.	पैन/सीआईएन/एलएलपी नंबर के साथ कॉरपोरेट देनदार का नाम	डीएसएस इंफ्रास्ट्रक्चर प्राइवेट लिमिटेड CIN No. U70109DL2008PTC184878
2.	पंजीकृत कार्यालय का पता	पंजीकृत कार्यालय: 309, इंद्रप्रकाश बिल्डिंग, 21, बाराखंभा रोड, नई दिल्ली - 110001, दिल्ली
3.	वेबसाइट का यूआरएल	http://dssinfrastructure.abc2016.net
4.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	परियोजना स्थल- सेक्टर 67, बादशाहपुर, गुरुग्राम, हरियाणा 122102 - प्रोजेक्ट मंत्रा और शॉपिंग मार्ट के लिए आरईआरए पंजीकरण-जीजीएम/575/307/2022/50 - टावर-क्यू के लिए आरईआरए पंजीकरण-जीजीएम/763/495/2023/107
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	कंपनी रियल एस्टेट की खरीद, विकास, निर्माण और बिक्री तथा उससे जुड़ी गतिविधियों के कारोबार में लगी हुई है। यह कंपनी श्री वर्धमान बिल्डप्रॉप प्राइवेट लिमिटेड की पूर्ण स्वामित्व वाली सहायक कंपनी है। कंपनी की स्थापना 2008 में हुई थी।
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	उत्पाद और सेवाएँ: कॉर्पोरेट देनदार ने वित्त वर्ष 2022-23 में 11.03 लाख रुपये की बिक्री दर्ज की है। वित्त वर्ष 2023-24 का डेटा अभी उपलब्ध नहीं है।
7.	कामगार/कर्मचारियों की संख्या	शून्य
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची का विवरण यूआरएल पर उपलब्ध हैं:	dsscirp@gmail.com पर ईमेल भेजकर प्राप्त किया जा सकता है।
9.	कोड की धारा 25(2)(एच) के अधीन प्रस्ताव आवेदकों के लिए पात्रता उपलब्ध है	dsscirp@gmail.com पर ईमेल भेजकर प्राप्त किया जा सकता है। यूआरएल: http://dssinfrastructure.abc2016.net
10.	अभिरूचि की अभिव्यक्ति की प्राप्ति की अंतिम तिथि	27.07.2024
11.	प्रत्याशित प्रस्ताव आवेदकों की अनंतिम सूची जारी करने की तिथि	06.08.2024
12.	अनंतिम सूची पर आपत्तियों के प्रस्तुतिकरण की अंतिम तिथि	11.08.2024
13.	प्रत्याशित प्रस्ताव आवेदकों की अनंतिम सूची जारी करने की तिथि	21.08.2024
14.	प्रस्ताव आवेदकों से सूचना ज्ञापन, मूल्यांकन सारणी, प्रस्ताव योजना हेतु अनुरोध जारी करने की तिथि	26.08.2024
15.	प्रस्ताव योजना के प्रस्तुत करने की अंतिम तिथि	25.09.2024
16.	अभिरूचि की अभिव्यक्ति प्रस्तुत करने की प्रक्रिया ईमेल आईडी	dsscirp@gmail.com

अस्वीकरण:

प्रस्ताव पेशेवर कॉर्पोरेट देनदार की सीआईआर प्रक्रिया को उसकी होल्डिंग कंपनी यानी मेसर्स श्री वर्धमान बिल्डप्रॉप प्राइवेट लिमिटेड के साथ समेकित करने के लिए आवेदन दाखिल करने की प्रक्रिया में है।

इसलिए, इस फॉर्म-जी के तहत अभिरूचि की अभिव्यक्ति के लिए आमंत्रण माननीय एनसीएलटी, नई दिल्ली द्वारा दायर किए जा रहे आवेदन में किसी भी निर्देश या आदेश के अधीन है और इसमें समयसीमा सहित संशोधन करना पड़ सकता है।

ह./-

आईपीई, मेसर्स डक्टरस रेजोल्यूशन प्रोफेशनल्स प्राइवेट लिमिटेड
(आईपीई पंजीकरण संख्या आईबीबीआई/आईपीई/2017-18/0026)

अपने निदेशक श्री जलेश कुमार ग्रोवर के माध्यम से

प्रस्ताव पेशेवर के रूप में नियुक्त

पंजीकरण संख्या आईबीबीआई/आईपीई-001/आईपी-पी00200/2017-18/10390

मै. डीएसएस इंफ्रास्ट्रक्चर प्राइवेट लिमिटेड के विषय में

आईबीबीआई के साथ पंजीकृत ईमेल: jk.grover27@gmail.com

संप्रेषण के लिए ईमेल- dsscirp@gmail.com

मोबाइल +91-7719402001, +91-9216001808

तिथि: 13.07.2024

स्थान: नई दिल्ली